

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 135(ND)11  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

**NAME OF THE COMPANY: M/s. Mr. Navneet Garg V/s. M/s. Radiant Cement Pvt. Ltd & ors.**

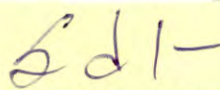
**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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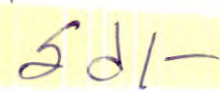
**Present:** For Respondent (s): Mr. P. Nagesh, Advocate  
Mr. Dhruv Gupta, Advocate

**Order**

Request for adjournment is being made on behalf of the Petitioner Navneet Garg, in CP 135/11, 136/11 who is also the respondent in 86/14. In view of the same, re-notify this case for final arguments on 31<sup>st</sup> July 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]